

Accessibility Committee, High Court of Delhi

Hon'ble Mr. Justice Vivek Chaudhary

Hon'ble Mr. Justice Sanjeev Narula

Hon'ble Mr. Justice Purushendra Kumar Kaurav

Hon'ble Mr. Justice Girish Kathpalia

Hon'ble Mr. Justice Tejas Karia

1. Mr.Santosh Kumar Rungta, Sr.Advocate
2. Mr.Rahul Bajaj, Advocate and Co-founder, Mission Accessibility
3. Mr.Jayant Singh Raghav, President, Bhumika Trust
4. Mr.Amar Jain, Advocate, Corporate Lawyer and Accessibility Professional
5. Mr.Arman Ali, Executive Director, National Centre for Promotion of Employment for Disabled People.
6. Ms. Amita Dhanda, Professor Emerita, NALSAR University of Law as
“*Special Invitee*”

e-Sewa Kendra & Accessibility Helpline, High Court of Delhi

Please contact e-Sewa Kendra for accessibility related services on the following numbers:

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Hybrid VC Link: <http://dhcvirtualcourt.webex.com/jmeetldhcvirtualcourtl1>

Nodal Officer to assist the Hon'ble Accessibility Committee:-

Mr.Ashok Kumar, Deputy Registrar

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